

(b) and (c). Any project coming up for financial assistance before the Life Insurance Corporation or the Industrial Finance Corporation has to satisfy the institutions about its technical feasibility and economic viability. Projects promoted by large industrial houses will have also to obtain, besides other Government clearances, approval under the provisions of the Monopolies and Restrictive Trade Practices Act, 1969. In granting assistance to a project promoted by a large industrial group, the two institutions take special care to ensure that the promoters have explored all possible ways of raising finance, viz. issue of share capital/debentures to the public and that the funds provided by the institutions are not diverted to other closely connected concerns of the group or for acquiring control over other companies through intercorporate investments. Subject to these the financial institutions meet the legitimate and genuine requirements of credit of any concern so as to promote and sustain the desired levels of production and distribution.

**Firms in Delhi given furnishing jobs by Government hotels during the last two years**

1610. SHRI G. P. YADAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of firms in Delhi who had been given the furnishing jobs by Government hotels during the last two years ending 1972 December;

(b) the manner in which these firms had been selected and the amount of material supplied and furnished by each one of them;

(c) whether any furnishing material was purchased from the Khadi Commission also during this period and if so, the cost thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-4358/73].

(b) Tenders were invited from reputed firms dealing with quality fabrics, and the value of material supplied is indicated in the enclosed statement.

(c) and (d). No material was purchased from the Khadi Commission as this was not specified by the Interior Decorators. The ITDC has been asked to consider ways and means of maximising the use of handlooms, handicrafts and cottage industry products in furnishing and decorating Government hotels.

**अनुसूचित जातियों/जनजातियों के लोगों की बैंकों में परिबीक्षाधीन अधिकारियों के रूप में नियुक्ति**

1611. श्री एम० एस० पुरती : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा बैंकों में परिबीक्षाधीन में अधिकारियों के रूप में नियुक्ति के लिए परीक्षा में बैठने के लिए अनुसूचित जातियों तथा अनुसूचित जनजातियों के मामले में श्रेणी (डिबीजन) सम्बन्धी शर्तों में कुछ ढील देने का निर्णय किया है; और

(ख) यदि हां, तो निर्णय का व्यौरा क्या है ?

वित्त मंत्री (श्री महाबन्तराम खन्ना) :

(क) और (ख) जी, हां। परिबीक्षाधीन अधिकारियों की प्रत्यक्ष भर्ती में अनुसूचित